

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :25-10-2025

Date : 25.10.2025									
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	86179/2025	25.10.2025	BLAPL-10176/2025	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025-10-23	BAIL-1	(Seat No-3)
2	86180/2025	25.10.2025	BLAPL-7518/2025	PANCHANAN PANIGRAHI	C.O.	COURT NO. 2	Order Dtd. 2025-10-23		(Seat No-3)
3	86181/2025	25.10.2025	BLAPL-7451/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 2	Order Dtd. 2025-10-23	BAIL-2	(Seat No-9)
4	86182/2025	25.10.2025	BLAPL-5112/2025	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-10-23		(Seat No-9)
5	86183/2025	25.10.2025	BLAPL-1039/2025	PK MISHRA	C.O.	COURT NO. 2	Order Dtd. 2025-10-22	BAIL-2	(Seat No-18)
6	86184/2025	25.10.2025	BLAPL-10136/2025	DP DASH	C.O.	COURT NO. 2	Order Dtd. 2025-10-22		(Seat No-18)
7	86185/2025	25.10.2025	BLAPL-6444/2025	PK BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-10-23	BAIL-1	(Seat No-3)
8	86186/2025	25.10.2025	BLAPL-7511/2025	SANJIT KUMAR DAS	C.O.	COURT NO. 2	Order Dtd. 2025-10-23	BAIL-2	(Seat No-16)
9	86187/2025	25.10.2025	BLAPL-7769/2025	PK MISHRA	C.O.	COURT NO. 2	Order Dtd. 2025-10-23	BAIL-1	(Seat No-6)
10	86188/2025	25.10.2025	BLAPL-10741/2025	PK MISHRA	C.O.	COURT NO. 2	Order Dtd. 2025-10-23		(Seat No-6)
11	86189/2025	25.10.2025	BLAPL-10669/2025	B RANA	C.O.	COURT NO. 2	Order Dtd. 2025-10-23		(Seat No-6)
12	86190/2025	25.10.2025	BLAPL-6312/2025	PK MISHRA	C.O.	COURT NO. 2	Order Dtd. 2025-10-23		(Seat No-6)
13	86191/2025	25.10.2025	BLAPL-5125/2025	RK BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-10-23	BAIL-1	(Seat No-2)
14	86194/2025	25.10.2025	CRLMC-4152/2025	S N GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-23	CRIMINAL MISC	(Seat No-3)
15	86202/2025	25.10.2025	WP (C) - 29855/2025	B.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-24	WRIT BRANCH-3	(Seat No-33)
16	86206/2025	25.10.2025	WP (C) - 9777/2014	S DHIR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22	WRIT BRANCH (DIVISION	(Seat No-114)

								BENCH)	
17	86207/2025	25.10.2025	FAO-450/2025	P K RATH	C.O.	COURT NO. 6	Order Dtd. 2025-11-18		(Seat No-114)
18	86209/2025	25.10.2025	FAO-382/2025	S R OJHA	C.O.	COURT NO. 6	Order Dtd. 2025-10-24	MISC. APPEAL SEC.	(Seat No-5)
19	86210/2025	25.10.2025	FAO-382/2025	S SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-10-24	MISC. APPEAL SEC.	(Seat No-5)
20	86211/2025	25.10.2025	CRLA-817/2025	M K PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No-5)
21	86212/2025	25.10.2025	CRLA-1102/2024	S K PARIDA	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No-5)
22	86213/2025	25.10.2025	CRLMP-1102/2025	R K SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No-5)
23	86214/2025	25.10.2025	CRLREV-756/2025	D P DASH	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No-5)
24	86215/2025	25.10.2025	CRLREV-608/2025	N K SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-10-23	CRIMINAL REVISION	(Seat No-4)
25	86216/2025	25.10.2025	CRLREV-654/2025	B B MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No-4)
26	86217/2025	25.10.2025	CRLMP-1103/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No-4)
27	86218/2025	25.10.2025	CRLMP-1115/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No-4)
28	86219/2025	25.10.2025	CRLMP-1266/2025	M DAS	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No-4)
29	86220/2025	25.10.2025	CRLMP-1351/2025	B SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No-4)
30	86221/2025	25.10.2025	CRLMC-4304/2025	PANCHANAN PANIGRAHI	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No-4)
31	86222/2025	25.10.2025	CRLMC-4102/2025	PRAMOD KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-4)
32	86223/2025	25.10.2025	CMAPL-286/2025	P K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-11-07		(Seat No-4)
33	86224/2025	25.10.2025	WP (C) - 29874/2025	P K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-10-23	WRIT BRANCH-2	(Seat No-7)
34	86225/2025	25.10.2025	CMAPL-287/2025	P K BEHERA	C.O.	COURT NO. 20			(Seat No-7)
35	86226/2025	25.10.2025	CRLMC-4332/2025	L SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-10-23		(Seat No-7)
36	86227/2025	25.10.2025	CRLMC-4303/2025	S C BISWAL	C.O.	COURT NO. 20	Order Dtd. 2025-10-23		(Seat No-7)
37	86228/2025	25.10.2025	CRLMC-3471/2025	ANANTA KUMAR ROUT	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Seat No-7)

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38	86229/2025	25.10.2025	CRLMC-4314/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-23		(Seat No-7)
39	86230/2025	25.10.2025	CRLMC-3814/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-20		(Seat No-7)
40	86231/2025	25.10.2025	CRLMC-3939/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-25		(Seat No-7)
41	86232/2025	25.10.2025	CRLMC-4117/2025	A K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-23		(Seat No-7)
42	86233/2025	25.10.2025	CRLMC-3411/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-03		(Seat No-7)
43	86234/2025	25.10.2025	CRLMC-2573/2025	PRADEEP KUMAR PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-18		(Seat No-7)
44	86235/2025	25.10.2025	CRLMC-3999/2025	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-23		(Seat No-7)
45	86236/2025	25.10.2025	CRLMC-4165/2025	A K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-7)
46	86237/2025	25.10.2025	CRLMC-4270/2025	ABHIJIT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-23		(Seat No-7)
47	86238/2025	25.10.2025	RPFAM-97/2025	P K MISHRA	C.O.	COURT NO. 16	Order Dtd. 2025-11-10	FIRST APPEAL	(Seat No-4)
48	86239/2025	25.10.2025	CMP-607/2025	S PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2025-10-23		(Seat No-4)
49	86241/2025	25.10.2025	CMP-1669/2025	RASHMI RANJAN SINHA	C.O.	COURT NO. 23	Order Dtd. 2025-12-18		(Seat No-4)
50	86242/2025	25.10.2025	CMP-421/2025	N MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-10-24		(Seat No-4)
51	86243/2025	25.10.2025	CMP-1611/2025	P K DAS	C.O.	COURT NO. 23	Order Dtd. 2026-01-13		(Seat No-4)
52	86244/2025	25.10.2025	CRLMC-4302/2025	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-7)
53	86245/2025	25.10.2025	CRLMC-4311/2025	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-23		(Seat No-7)
54	86247/2025	25.10.2025	FAO-123/2025	S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-23	MISC. APPEAL SEC.	(Seat No-9)
55	86248/2025	25.10.2025	FAO-	A K BARIK	C.O.	COURT	Order Dtd.	MISC.	(Seat

			123/2025			NO. 2 OLD	2025-10-23	APPEAL SEC.	No-9)
56	86249/2025	25.10.2025	WA- 2936/2024	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-24		(Seat No-9)
57	86250/2025	25.10.2025	WP (C) - 29487/2025	A.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-23		(Seat No-9)
58	86251/2025	25.10.2025	WA- 2936/2024	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-24		(Seat No-9)
59	86252/2025	25.10.2025	WP (C) - 29511/2025	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22	WRIT BRANCH-7	(Seat No- 48)
60	86253/2025	25.10.2025	WP (C) - 28859/2025	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-23	WRIT BRANCH-1	(Seat No-2)
61	86254/2025	25.10.2025	WP (C) - 30055/2025	M. C. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-10-28	WRIT BRANCH-4	(Seat No- 46)
62	86255/2025	25.10.2025	MACA- 352/2025	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No- 46)
63	86256/2025	25.10.2025	WP (C) - 30052/2025	M. C. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-10-28		(Seat No- 46)
64	86257/2025	25.10.2025	WP (C) - 13894/2025	K. S. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-10-24		(Seat No- 46)
65	86258/2025	25.10.2025	WP (C) - 29363/2025	G. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-10-24	WRIT BRANCH-1	(Seat No-3)
66	86259/2025	25.10.2025	WP (C) - 28824/2025	M. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-10-17		(Seat No-3)
67	86260/2025	25.10.2025	WP (C) - 28830/2025	M. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-10-17	WRIT BRANCH-1	(Seat No-2)
68	86261/2025	25.10.2025	WP (C) - 29145/2025	M. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-10-17	WRIT BRANCH-6	(Seat No- 26)
69	86262/2025	25.10.2025	WP (C) - 28109/2025	B.K. SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No- 26)
70	86263/2025	25.10.2025	WP (C) - 28597/2025	B. K. PARDHI	C.O.	COURT NO. 6	Order Dtd. 2025-10-23	WRIT BRANCH-4	(Seat No- 37)
71	86264/2025	25.10.2025	WP (C) - 28589/2025	B. K. PARDHI	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No- 37)
72	86265/2025	25.10.2025	WP (C) - 28106/2025	J. R. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-10-23	WRIT BRANCH-2	(Seat No- 34)
73	86266/2025	25.10.2025	WP (C) - 29806/2025	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-11-17	WRIT BRANCH-7	(Seat No- 48)

74	86267/2025	25.10.2025	WP (C) - 29801/2025	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-11-17	WRIT BRANCH-1	(Seat No-3)
75	86268/2025	25.10.2025	WP (C) - 29421/2025	S. K. DWIVEDI	C.O.	COURT NO. 6	Order Dtd. 2025-10-30	WRIT BRANCH-4	(Seat No- 37)
76	86269/2025	25.10.2025	WP (C) - 29520/2025	D. K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-10-23	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
77	86270/2025	25.10.2025	WP (C) - 29774/2025	L. ACHARI	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No- 121)
78	86271/2025	25.10.2025	WP (C) - 29675/2025	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-11-24	WRIT BRANCH-8	(Seat No- 42)
79	86272/2025	25.10.2025	WP (C) - 28109/2025	K. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No- 42)
80	86273/2025	25.10.2025	WP (C) - 6959/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17		(Seat No- 42)
81	86274/2025	25.10.2025	WP (C) - 28823/2025	J. R. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22		(Seat No- 42)
82	86275/2025	25.10.2025	WP (C) - 29859/2025	S.M. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-23	WRIT BRANCH-2	(Seat No-7)
83	86276/2025	25.10.2025	WP (C) - 27696/2025	T MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-10-23	WRIT BRANCH-1	(Seat No-2)
84	86277/2025	25.10.2025	WP (C) - 29857/2025	S.M. SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No-2)
85	86278/2025	25.10.2025	WP (C) - 24813/2024	C. R. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No-2)
86	86279/2025	25.10.2025	WP (C) - 29369/2025	H K BHOL	C.O.	COURT NO. 6	Order Dtd. 2025-10-23	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
87	86280/2025	25.10.2025	WP (C) - 29512/2025	L. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-10-22		(Seat No- 122)
88	86282/2025	25.10.2025	WP (C) - 29368/2025	S. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-10-22	WRIT BRANCH-1	(Seat No-3)
89	86283/2025	25.10.2025	BLAPL- 5046/2025	H K PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No-3)
90	86284/2025	25.10.2025	WP (C) - 29496/2025	S. K. DASMOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2025-10-28	WRIT BRANCH-6	(Seat No- 26)
91	86286/2025	25.10.2025	BLAPL- 7852/2025	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-10-23		(Seat No- 26)
92	86289/2025	25.10.2025	MACA- 107/2019	M/S.K.C.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-19	MISC. APPEAL SEC.	(Seat No-1)

93	86290/2025	25.10.2025	MACA-628/2023	M K PANI	C.O.	COURT NO. 1	Order Dtd. 2025-07-17	MISC. APPEAL SEC.	(Seat No-6)
94	86292/2025	25.10.2025	BLAPL-5055/2025	BB MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-10-23	BAIL-1	(Seat No-1)
95	86294/2025	25.10.2025	MACA-631/2023	M K PANI	C.O.	COURT NO. 1	Order Dtd. 2025-07-17	MISC. APPEAL SEC.	(Seat No-6)
96	86295/2025	25.10.2025	MACA-632/2023	M K PANI	C.O.	COURT NO. 1	Order Dtd. 2025-07-17	MISC. APPEAL SEC.	(Seat No-6)
97	86296/2025	25.10.2025	MACA-630/2023	M K PANI	C.O.	COURT NO. 1	Order Dtd. 2025-07-17	MISC. APPEAL SEC.	(Seat No-6)
98	86299/2025	25.10.2025	WP (C) - 29803/2025	P K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-1	(Seat No-3)
99	86300/2025	25.10.2025	WP (C) - 29820/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-10-31		(Seat No-3)
100	86301/2025	25.10.2025	WP (C) - 29815/2025	T BAG	C.O.	COURT NO. 1	Order Dtd. 2025-10-31	WRIT BRANCH-1	(Seat No-3)
101	86302/2025	25.10.2025	WP (C) - 29723/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-40)
102	86304/2025	25.10.2025	WP (C) - 29653/2025	B DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-2	(Seat No-7)
103	86305/2025	25.10.2025	WP (C) - 29648/2025	B DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-1	(Seat No-3)
104	86306/2025	25.10.2025	WP (C) - 29630/2025	B DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-3	(Seat No-33)
105	86307/2025	25.10.2025	WP (C) - 29348/2025	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-26)
106	86308/2025	25.10.2025	WP (C) - 29329/2025	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-4	(Seat No-37)
107	86309/2025	25.10.2025	WP (C) - 29069/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-2	(Seat No-6)
108	86310/2025	25.10.2025	WP (C) - 23761/2025	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
109	86311/2025	25.10.2025	WP (C) - 22192/2025	T SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-8	(Seat No-29)
110	86312/2025	25.10.2025	WP (C) - 20216/2025	S K ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-10-24		(Seat No-29)
111	86313/2025	25.10.2025	WP (C) - 20216/2025	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-10-24		(Seat No-29)
112	86314/2025	25.10.2025	WP (C) - 37209/2022	A K JATI	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-5	(Seat No-

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113	86315/2025	25.10.2025	WP (C) - 37214/2022	A K JATI	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-5	(Seat No- 32)
114	86316/2025	25.10.2025	WP (C) - 30040/2025	J BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-2	(Seat No-9)
115	86317/2025	25.10.2025	WP (C) - 11703/2022	BHARAT JALLI	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-6	(Seat No- 25)
116	86318/2025	25.10.2025	RSA-7/2012	R R DAS	C.O.	COURT NO. 12	Order Dtd. 2025-11-17	SECOND APPEAL	(Seat No-6)
117	86319/2025	25.10.2025	RSA-6/2012	R R DAS	C.O.	COURT NO. 12	Order Dtd. 2025-11-17	SECOND APPEAL	(Seat No-6)
118	86320/2025	25.10.2025	CMP- 761/2023	K N SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-10-23	WRIT BRANCH-4	(Seat No- 27)
119	86321/2025	25.10.2025	WP (C) - 3295/2022	K SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-10-22	WRIT BRANCH-2	(Seat No-7)
120	86322/2025	25.10.2025	WP (C) - 3295/2022	S DAS	C.O.	COURT NO. 12	Order Dtd. 2025-10-22	WRIT BRANCH-2	(Seat No-7)
121	86323/2025	25.10.2025	WP (C) - 11050/2012	K SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-10-22	WRIT BRANCH-4	(Seat No- 17)
122	86324/2025	25.10.2025	WP (C) - 3906/2013	K SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-10-22	WRIT BRANCH-1	(Seat No-1)
123	86325/2025	25.10.2025	WP (C) - 8021/2013	K SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-10-22	WRIT BRANCH-4	(Seat No- 17)
124	86326/2025	25.10.2025	MACA- 692/2013	A SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-07-04	MISC. APPEAL SEC.	(Seat No-6)
125	86327/2025	25.10.2025	WP (C) - 29791/2025	T. BAG	C.O.	COURT NO. 6	Order Dtd. 2025-11-18	WRIT BRANCH-2	(Seat No-7)
126	86328/2025	25.10.2025	WP (C) - 29597/2025	T. BAG	C.O.	COURT NO. 6	Order Dtd. 2025-10-22		(Seat No-7)
127	86369/2025	25.10.2025	CRLA- 1144/2025	S.K.DAS	C.O.	COURT NO. 2	Order Dtd. 2025-10-25	CRIMINAL APPEAL	(Seat No-9)
128	86370/2025	25.10.2025	FAO- 174/2020	PRASANTA KUMAR DAS, GOPINATH SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-11-03	MISC. APPEAL SEC.	(Seat No-9)
129	86371/2025	25.10.2025	WP (C) - 11375/2017	G SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-10-23	WRIT BRANCH-5	(Seat No- 47)
130	86372/2025	25.10.2025	WP (C) - 26762/2025	U P BAG	C.O.	COURT NO. 6	Order Dtd. 2025-11-03		(Seat No- 47)
131	86373/2025	25.10.2025	WP (C) -	P. K. MOHANTY	C.O.	COURT	Order Dtd.	WRIT	(Seat

			29142/2025			NO. 6	2025-10-23	BRANCH (DIVISION BENCH-3)	No- 119)
132	86374/2025	25.10.2025	WP (C) - 20973/2025	A. B. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-10-24		(Seat No- 119)
133	86375/2025	25.10.2025	WP (C) - 28496/2025	A. PATTANAİK	C.O.	COURT NO. 6	Order Dtd. 2025-11-06	WRIT BRANCH-3	(Seat No- 11)
134	86376/2025	25.10.2025	WP (C) - 13894/2025	M. K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-10-24		(Seat No- 11)
135	86377/2025	25.10.2025	WP (C) - 29905/2025	S. P. SAMANTA	C.O.	COURT NO. 6	Order Dtd. 2025-11-10	WRIT BRANCH-4	(Seat No- 46)
136	86378/2025	25.10.2025	WP (C) - 29450/2025	R. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-10-24	WRIT BRANCH-5	(Seat No- 21)
137	86379/2025	25.10.2025	WP (C) - 29521/2025	R. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-10-24	WRIT BRANCH-4	(Seat No- 27)
138	86380/2025	25.10.2025	WP (C) - 25229/2025	A. K. SRICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2025-10-24		(Seat No- 27)
139	86381/2025	25.10.2025	WP (C) - 25815/2025	A. PATTANAİK	C.O.	COURT NO. 20	Order Dtd. 2025-12-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
140	86382/2025	25.10.2025	WP (C) - 27830/2025	P. K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2025-10-24		(Seat No- 111)
141	86383/2025	25.10.2025	CRLA- 548/2017	J.KAMILA	C.O.	COURT NO. 22	Order Dtd. 2025-10-25	CRIMINAL APPEAL	(Seat No-1)
142	86387/2025	25.10.2025	WP (C) - 29767/2025	S.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-1	(Seat No-3)
143	86389/2025	25.10.2025	WP (C) - 29764/2025	S.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2025-10-24		(Seat No-3)
144	86392/2025	25.10.2025	WP (C) - 29753/2025	S.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2025-10-24		(Seat No-3)
145	86394/2025	25.10.2025	WP (C) - 29720/2025	S.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-5	(Seat No- 20)
146	86399/2025	25.10.2025	CRLMC- 427/2023	B SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-11-27	CRIMINAL MISC	(Seat No-4)
147	86403/2025	25.10.2025	CRLREV- 89/2023	A PATTNAİK	C.O.	COURT NO. 3	Order Dtd. 2023-05-04	CRIMINAL REVISION	(Seat No-2)
148	86405/2025	25.10.2025	WP (C) - 29461/2025	R C BHOI	C.O.	COURT NO. 21	Order Dtd. 2025-12-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
149	86407/2025	25.10.2025	WP (C) -	S MOHARANA	C.O.	COURT	Order Dtd.	WRIT	(Seat

			29012/2025			NO. 21	2025-10-24	BRANCH-6	No-26)
150	86409/2025	25.10.2025	WP (C) - 22313/2025	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-12-17	WRIT BRANCH-6	(Seat No-36)
151	86417/2025	25.10.2025	WP (C) - 13748/2025	LAXMINARAYAN RAYATSINGH	C.O.	COURT NO. 21	Order Dtd. 2025-10-23	WRIT BRANCH-1	(Seat No-2)
152	86423/2025	25.10.2025	CRLREV-488/2025	A PARIDA	C.O.	COURT NO. 21	Order Dtd. 2025-10-24		(Seat No-2)
153	86425/2025	25.10.2025	CRLREV-488/2025	BP MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-10-24		(Seat No-2)
154	86431/2025	25.10.2025	BLAPL-5064/2025	P SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-10-23		(Seat No-2)
155	86432/2025	25.10.2025	CRLLP-63/2010	T BAG	C.O.	COURT NO. 21	Order Dtd. 2025-10-23	BAIL-2	(Seat No-10)
156	86433/2025	25.10.2025	WP (C) - 29658/2025	S. S. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2025-10-31	WRIT BRANCH-2	(Seat No-7)
157	86434/2025	25.10.2025	CRLA-413/2024	R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
158	86435/2025	25.10.2025	CRLA-413/2024	R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
159	86436/2025	25.10.2025	WP (C) - 29010/2025	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-23	WRIT BRANCH-4	(Seat No-37)
160	86437/2025	25.10.2025	WP (C) - 10538/2022	B.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-17	WRIT BRANCH-3	(Seat No-12)
161	86438/2025	25.10.2025	JCRLA-87/2022	J.KAMILA	C.O.	COURT NO. 5	Order Dtd. 2025-10-24	CRIMINAL APPEAL	(Seat No-11)
162	86439/2025	25.10.2025	CRLA-571/2022	B.P.TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 2025-10-24	CRIMINAL APPEAL	(Seat No-7)
163	86440/2025	25.10.2025	CRLA-171/2018	R.B.MISHRA	C.O.	COURT NO. 5	Order Dtd. 2025-10-24	CRIMINAL APPEAL	(Seat No-5)
164	86441/2025	25.10.2025	CONTC-8750/2023	R.C.MUDULI	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	CONTEMPT	(Seat No-2)
165	86443/2025	25.10.2025	WP (C) - 23906/2025	N.K.ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-7	(Seat No-48)
166	86447/2025	25.10.2025	WP (C) - 1337/2018	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-11-10	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
167	86448/2025	25.10.2025	WP (C) - 1338/2018	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-11-10	WRIT BRANCH (DIVISION)	(Seat No-102)

								BENCH-1)	
168	86449/2025	25.10.2025	WP (C) - 29796/2025	G SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-1	(Seat No-3)
169	86450/2025	25.10.2025	TRP (C) - 69/2024	P K ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-10-22	M.J.C.	(Seat No-6)
170	86451/2025	25.10.2025	WP (C) - 37846/2020	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2025-10-22	WRIT BRANCH-7	(Seat No-5)
171	86457/2025	25.10.2025	WP (C) - 29827/2025	P. R. SWAIN	C.O.	COURT NO. 1		WRIT BRANCH-2	(Seat No-7)
172	86459/2025	25.10.2025	WP (C) - 29825/2025	P. R. SWAIN	C.O.	COURT NO. 1		WRIT BRANCH-5	(Seat No- 23)
173	86461/2025	25.10.2025	WP (C) - 29797/2025	P. R. SWAIN	C.O.	COURT NO. 1		WRIT BRANCH-1	(Seat No-3)
174	86466/2025	25.10.2025	WP (C) - 8475/2025	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-6	(Seat No- 25)
175	86467/2025	25.10.2025	WP (C) - 8876/2025	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-10-24		(Seat No- 25)
176	86468/2025	25.10.2025	WP (C) - 8484/2025	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-3	(Seat No- 14)
177	86469/2025	25.10.2025	WP (C) - 8588/2025	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-10-24		(Seat No- 14)
178	86470/2025	25.10.2025	WP (C) - 23580/2025	P. B. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2025-10-23		(Seat No- 14)
179	86471/2025	25.10.2025	WP (C) - 24131/2025	P. B. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2025-10-23		(Seat No- 14)
180	86473/2025	25.10.2025	WP (C) - 35420/2020	B DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-4	(Seat No- 17)
181	86474/2025	25.10.2025	WP (C) - 35420/2020	R K PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-4	(Seat No- 17)
182	86475/2025	25.10.2025	WP (C) - 3351/2021	M M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-6	(Seat No- 24)
183	86476/2025	25.10.2025	WP (C) - 15732/2021	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-1	(Seat No- 30)
184	86477/2025	25.10.2025	WP (C) - 23906/2025	P.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-10-24	WRIT BRANCH-7	(Seat No- 48)
185	86192/2025	25.10.2025	CRLA- 444/2015	M/S.RAJENDRA N.ROUT	GENERAL		Order Dtd. 2025-10-24	CRIMINAL APPEAL	(Seat No-5)
186	86193/2025	25.10.2025	BLAPL- 10523/2025	SANJUKTA MUNDA	GENERAL		Order Dtd. 2025-10-22	BAIL-2	(Seat No-8)
187	86195/2025	25.10.2025	ABLAPL- 12005/2025	DIBAKAR BISWAL	GENERAL		Order Dtd. 2025-10-23	BAIL-1	(Seat No-

									13)
188	86197/2025	25.10.2025	WP (C) - 21254/2019	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2025-10-23	WRIT BRANCH-5	(Seat No- 47)
189	86200/2025	25.10.2025	CONTC- 557/2025	SURYAKANTA DASH	GENERAL		Entire Brief		(Seat No- 47)
190	86203/2025	25.10.2025	CRLMC- 3965/2025	MANASH RANJAN BAUG	GENERAL		Vakalatnama		(Seat No- 47)
191	86204/2025	25.10.2025	CRLMC- 3862/2025	MANASH RANJAN BAUG	GENERAL		Vakalatnama	CRIMINAL MISC	(Seat No-1)
192	86205/2025	25.10.2025	ABLAPL- 3241/2025	MANASH RANJAN BAUG	GENERAL		Vakalatnama	BAIL-1	(Seat No-6)
193	86208/2025	25.10.2025	OJC- 4646/2002	PRAVAT CHANDRA BEHERA	GENERAL		Entire Brief		(Seat No-6)
194	86240/2025	25.10.2025	ABLAPL- 3241/2025	MANASH RANJAN BAUG	GENERAL		Entire Brief	BAIL-1	(Seat No-6)
195	86246/2025	25.10.2025	WP (C) - 6917/2025	SURYAKANTA DASH	GENERAL		Entire Brief		(Seat No-6)
196	86281/2025	25.10.2025	CONTC- 4769/2025	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2025-10-24		(Seat No-6)
197	86285/2025	25.10.2025	BLAPL- 8147/2025	SANJUKTA MUNDA	GENERAL		Order Dtd. 2025-10-24		(Seat No-6)
198	86287/2025	25.10.2025	WP (C) - 20871/2017	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2025-10-24	WRIT BRANCH-5	(Seat No- 20)
199	86288/2025	25.10.2025	WP (C) - 21599/2017	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2025-10-24	WRIT BRANCH-2	(Seat No-9)
200	86291/2025	25.10.2025	SAO- 19/2023	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2025-10-24	SECOND APPEAL	(Seat No-7)
201	86293/2025	25.10.2025	BLAPL- 9589/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-10-24		(Seat No-7)
202	86298/2025	25.10.2025	BLAPL- 8520/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-10-24		(Seat No-7)
203	86303/2025	25.10.2025	BLAPL- 8147/2025	SANJUKTA MUNDA	GENERAL		Order Dtd. 2025-10-24		(Seat No-7)
204	86343/2025	25.10.2025	CONTC- 4661/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-10-17	CONTEMPT	(Seat No-8)
205	86346/2025	25.10.2025	CRLMC- 3627/2010	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-10-24	CRIMINAL MISC	(Seat No-3)
206	86348/2025	25.10.2025	CONTC- 4660/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-10-17	CONTEMPT	(Seat No-8)
207	86415/2025	25.10.2025	WP (C) - 9725/2022	BASANTA KUMAR NAYAK	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-8	(Seat No- 43)
208	86445/2025	25.10.2025	WP (C) - 35585/2022	APARESH BHOI	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
209	86446/2025	25.10.2025	WP (C) -	BASANTA KUMAR	GENERAL		Order Dtd.		(Seat

			17724/2025	NAYAK			2025-07-08		No-103)
210	86452/2025	25.10.2025	FAO-205/2025	B K DAS	GENERAL		Judgement Dtd. 2025-10-17		(Seat No-103)
211	86453/2025	25.10.2025	BLAPL-5214/2025	PUSPANJALI SAHU	GENERAL		Order Dtd. 2025-10-23	BAIL-1	(Seat No-3)
212	86454/2025	25.10.2025	WP (C) - 35424/2023	BASANTA KUMAR NAYAK	GENERAL		Order Dtd. 2023-11-08	WRIT BRANCH-7	(Seat No-5)
213	86455/2025	25.10.2025	WP (C) - 36620/2023	BASANTA KUMAR NAYAK	GENERAL		Order Dtd. 2023-11-22	WRIT BRANCH-4	(Seat No-46)
214	86456/2025	25.10.2025	WP (C) - 35426/2023	BASANTA KUMAR NAYAK	GENERAL		Order Dtd. 2023-11-08	WRIT BRANCH-7	(Seat No-5)
215	86458/2025	25.10.2025	WP (C) - 23548/2023	BASANTA KUMAR NAYAK	GENERAL		Order Dtd. 2023-08-01	WRIT BRANCH-4	(Seat No-52)
216	86460/2025	25.10.2025	WP (C) - 23546/2023	BASANTA KUMAR NAYAK	GENERAL		Order Dtd. 2023-08-01	WRIT BRANCH-4	(Seat No-52)
217	86463/2025	25.10.2025	CMP-1685/2025	B K DAS	GENERAL		Order Dtd. 2025-10-24		(Seat No-52)
218	86464/2025	25.10.2025	WP (C) - 6682/2020	PRAHALLAD CHANDRA DAS	GENERAL		Judgement Dtd. 2025-10-24	WRIT BRANCH-1	(Seat No-4)
219	86465/2025	25.10.2025	WPC (OAPC) - 108/2013	PRAHALLAD CHANDRA DAS	GENERAL		Entire Brief	OA Branch	(Seat No-1)
220	86472/2025	25.10.2025	WP (C) - 30090/2025	IBTEHAJ SAROSH	GENERAL		Petition With Annexures		(Seat No-1)
221	86478/2025	25.10.2025	WP (C) - 12913/2015	MANASH RANJAN BAUG	GENERAL		Counter	WRIT BRANCH-7	(Seat No-10)
222	86196/2025	25.10.2025	CRLMC-3257/2025	P.BEURA	GENERAL		Order Dtd. 2025-08-21		(Seat No-10)
223	86198/2025	25.10.2025	ABLAPL-5871/2025	P.BEURA	GENERAL		Order Dtd. 2025-05-23	BAIL-2	(Seat No-9)
224	86199/2025	25.10.2025	ABLAPL-5572/2025	P.BEURA	GENERAL		Order Dtd. 2025-05-14	BAIL-2	(Seat No-10)
225	86201/2025	25.10.2025	CRLREV-769/2025	P.BEURA	GENERAL		Order Dtd. 2025-10-23		(Seat No-10)
226	86297/2025	25.10.2025	MACA-629/2023	M K PANI	GENERAL		Order Dtd. 2025-07-17	MISC. APPEAL SEC.	(Seat No-6)
227	86329/2025	25.10.2025	WP (C) - 28458/2025	T K BARIK	GENERAL			WRIT BRANCH-5	(Seat No-32)
228	86330/2025	25.10.2025	WA-872/2024	B SAHOO	GENERAL			WRIT APPEAL	(Seat No-2)

229	86331/2025	25.10.2025	WA-851/2024	B SAHOO	GENERAL			WRIT APPEAL	(Seat No-2)
230	86332/2025	25.10.2025	WA-1181/2024	B SAHOO	GENERAL			WRIT APPEAL	(Seat No-3)
231	86333/2025	25.10.2025	WA-854/2024	B SAHOO	GENERAL			WRIT APPEAL	(Seat No-2)
232	86334/2025	25.10.2025	WA-877/2024	B SAHOO	GENERAL			WRIT APPEAL	(Seat No-2)
233	86335/2025	25.10.2025	WA-849/2024	B SAHOO	GENERAL			WRIT APPEAL	(Seat No-2)
234	86336/2025	25.10.2025	WA-1470/2024	B SAHOO	GENERAL			WRIT APPEAL	(Seat No-7)
235	86337/2025	25.10.2025	WA-857/2024	B SAHOO	GENERAL			WRIT APPEAL	(Seat No-2)
236	86338/2025	25.10.2025	FAO-395/2018	H K PANDA	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
237	86339/2025	25.10.2025	CONTC-6301/2023	B R SENAPATI	GENERAL			CONTEMPT	(Seat No-4)
238	86340/2025	25.10.2025	CRLMC-3983/2022	R K MALLICK	GENERAL			CRIMINAL MISC	(Seat No-2)
239	86341/2025	25.10.2025	MACA-841/2023	R K MALLICK	GENERAL			MISC. APPEAL SEC.	(Seat No-7)
240	86342/2025	25.10.2025	SA-326/1989	R K MALLICK	GENERAL			SECOND APPEAL	(Seat No-3)
241	86344/2025	25.10.2025	CONTC-4125/2023	B R SENAPATI	GENERAL			CONTEMPT	(Seat No-4)
242	86345/2025	25.10.2025	WP (C) - 2829/2023	B R SENAPATI	GENERAL			WRIT BRANCH-1	(Seat No-2)
243	86347/2025	25.10.2025	CONTC-811/2009	P K MOHANTY	GENERAL				(Seat No-2)
244	86349/2025	25.10.2025	WP (C) - 9008/2014	P K MOHANTY	GENERAL				(Seat No-2)
245	86350/2025	25.10.2025	AHO-156/1993	N K ROUT	GENERAL				(Seat No-2)
246	86351/2025	25.10.2025	CMAPL-186/2009	N K ROUT	GENERAL				(Seat No-2)
247	86352/2025	25.10.2025	WP (C) - 8614/2024	Y DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
248	86353/2025	25.10.2025	ABLAPL-10933/2020	H K MALLICK	GENERAL			BAIL-2	(Seat No-11)
249	86354/2025	25.10.2025	ABLAPL-10931/2020	H K MALLICK	GENERAL			BAIL-2	(Seat No-11)
250	86355/2025	25.10.2025	WP (C) - 27540/2025	S DAS	GENERAL				(Seat No-11)
251	86356/2025	25.10.2025	WP (C) -	B N SARANGI	GENERAL			WRIT	(Seat

			5608/2017					BRANCH-5	No-32)
252	86357/2025	25.10.2025	WP (C) - 23357/2020	B N SARANGI	GENERAL			WRIT BRANCH-8	(Seat No-29)
253	86358/2025	25.10.2025	CMP-761/2023	D R RATH	GENERAL			WRIT BRANCH-4	(Seat No-27)
254	86359/2025	25.10.2025	WP (C) - 38997/2023	B N SARANGI	GENERAL			WRIT BRANCH-6	(Seat No-36)
255	86360/2025	25.10.2025	WP (C) - 23353/2023	P NAYAK	GENERAL			WRIT BRANCH-2	(Seat No-50)
256	86361/2025	25.10.2025	WP (C) - 261/2010	P K JENA	GENERAL			WRIT BRANCH-4	(Seat No-46)
257	86362/2025	25.10.2025	WP (C) - 9407/2015	B N SARANGI	GENERAL			WRIT BRANCH-7	(Seat No-48)
258	86363/2025	25.10.2025	WP (C) - 3757/2011	B C PANDA	GENERAL				(Seat No-48)
259	86364/2025	25.10.2025	WP (C) - 8350/2012	S R OJHA	GENERAL				(Seat No-48)
260	86365/2025	25.10.2025	MACA-601/2023	S R OJHA	GENERAL			MISC. APPEAL SEC.	(Seat No-6)
261	86366/2025	25.10.2025	WP (C) - 5377/2010	N PRADHAN	GENERAL				(Seat No-6)
262	86367/2025	25.10.2025	CRLREV-282/2020	P K SWAIN	GENERAL			CRIMINAL REVISION	(Seat No-2)
263	86368/2025	25.10.2025	WP (C) - 7661/2020	B DAS	GENERAL			WRIT BRANCH-5	(Seat No-23)
264	86384/2025	25.10.2025	WP (C) - 6156/2025	R C MALLICK	GENERAL				(Seat No-23)
265	86385/2025	25.10.2025	WP (C) - 7347/2025	R C MALLICK	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
266	86386/2025	25.10.2025	WP (C) - 32268/2024	R P DALAI	GENERAL			WRIT BRANCH-1	(Seat No-2)
267	86388/2025	25.10.2025	WP (C) - 30041/2025	S DAS	GENERAL			WRIT BRANCH-3	(Seat No-33)
268	86390/2025	25.10.2025	WP (C) - 9874/2025	S K BEHEAR	GENERAL			WRIT BRANCH-7	(Seat No-5)
269	86391/2025	25.10.2025	WP (C) - 29329/2025	J R NAYAK	GENERAL			WRIT BRANCH-4	(Seat No-37)

270	86393/2025	25.10.2025	WP (C) - 27782/2025	A K SAHU	GENERAL			WRIT BRANCH-7	(Seat No- 10)
271	86395/2025	25.10.2025	WP (C) - 29156/2025	P BASTIA	GENERAL				(Seat No- 10)
272	86396/2025	25.10.2025	WP (C) - 21905/2024	B N SARANGI	GENERAL				(Seat No- 10)
273	86397/2025	25.10.2025	WP (C) - 27027/2024	P C DAS	GENERAL				(Seat No- 10)
274	86398/2025	25.10.2025	WP (C) - 27024/2024	P C DAS	GENERAL				(Seat No- 10)
275	86400/2025	25.10.2025	WP (C) - 25242/2024	P C DAS	GENERAL				(Seat No- 10)
276	86401/2025	25.10.2025	WP (C) - 29135/2024	P C DAS	GENERAL				(Seat No- 10)
277	86402/2025	25.10.2025	WP (C) - 29047/2024	P C DAS	GENERAL				(Seat No- 10)
278	86404/2025	25.10.2025	WP (C) - 27028/2024	P C DAS	GENERAL				(Seat No- 10)
279	86406/2025	25.10.2025	WP (C) - 8177/2025	S K BISWAL	GENERAL			WRIT BRANCH-2	(Seat No-7)
280	86408/2025	25.10.2025	WP (C) - 25030/2025	B M DEBATA	GENERAL			WRIT BRANCH-4	(Seat No- 46)
281	86410/2025	25.10.2025	WP (C) - 28675/2025	P BEHERA	GENERAL			WRIT BRANCH-4	(Seat No- 17)
282	86411/2025	25.10.2025	CRLMC- 4297/2025	P BEHERA	GENERAL			CRIMINAL MISC	(Seat No-3)
283	86412/2025	25.10.2025	WP (C) - 15891/2025	B K DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
284	86413/2025	25.10.2025	WP (C) - 15907/2025	B K DAS	GENERAL				(Seat No- 111)
285	86414/2025	25.10.2025	CRLMC- 4351/2025	J P KAR	GENERAL				(Seat No- 111)
286	86416/2025	25.10.2025	ABLAPL- 12001/2025	J P KAR	GENERAL				(Seat No- 111)
287	86418/2025	25.10.2025	WP (C) - 12002/2025	J P KAR	GENERAL			WRIT BRANCH-7	(Seat No- 15)

288	86419/2025	25.10.2025	BLAPL-8971/2025	A PANDA	GENERAL				(Seat No-15)
289	86420/2025	25.10.2025	CRLMC-4364/2025	J R NAYAK	GENERAL			CRIMINAL MISC	(Seat No-2)
290	86421/2025	25.10.2025	CRLMC-3778/2025	Y DAS	GENERAL				(Seat No-2)
291	86422/2025	25.10.2025	ABLAPL-11002/2025	P K MOHANTY	GENERAL			BAIL-2	(Seat No-8)
292	86424/2025	25.10.2025	RVWPET-88/2025	N K SAHU	GENERAL				(Seat No-8)
293	86426/2025	25.10.2025	CRLMP-1243/2025	A K SAHOO	GENERAL				(Seat No-8)
294	86427/2025	25.10.2025	CMP-1573/2025	P BASTIA	GENERAL				(Seat No-8)
295	86428/2025	25.10.2025	CMP-1642/2025	P BASTIA	GENERAL			WRIT BRANCH-6	(Seat No-36)
296	86429/2025	25.10.2025	TRP (C) - 20/2025	G C BARIK	GENERAL				(Seat No-36)
297	86430/2025	25.10.2025	TRP (C) - 20/2025	R K BEHERA	GENERAL				(Seat No-36)
298	86442/2025	25.10.2025	WP (C) - 24050/2025	G R NAYAK	GENERAL		Order Dtd. 2025-10-23	WRIT BRANCH-4	(Seat No-37)
299	86444/2025	25.10.2025	WP (C) - 29155/2025	G R NAYAK	GENERAL		Order Dtd. 2025-10-22	WRIT BRANCH-2	(Seat No-6)
300	86462/2025	25.10.2025	BLAPL-10924/2024	NIRANJAN SAHOO	GENERAL				(Seat No-6)

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